

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 231 of 2012

Dated : 9th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Jindal Stainless Ltd.

...Appellant(s)

Versus

Dakshin Haryana Bijli Vitran Nigam & Anr.

...Respondent(s)

Counsel for the Appellant(s):

Mr. Amit Kapur
Mr. R.K. Jain
Ms. Aanchal Mullick
Mr. Vishal Anand

Counsel for the Respondent(s):

Mr. M.G. Ramachandran and
Ms. Swagatika Sahoo for R-1

ORDER

Mr. Amit Kapur, Learned Counsel for the Appellant has argued the matter.

Post the matter for further hearing on **01.05.2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt